

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 31st August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Execution Application No. 09/2016 in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5
2.	Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sunil Parashar, Adv. for R-6 & 7
3.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016 & M.A. No. 827/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Ms. Savitri Pandey, Adv. Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC
4.	Original Application No. 403/2016	M/s. LML Dyes Industries Vs. Haryana State Pollution Control Board	Mr. Shivesh P. Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1
FOR HEARING			
5.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF
6.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 883/2016)	D.K. Joshi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. for R – 5 Mr. Avijit Bhushan, Adv. for R - 7
7.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1

			<p>Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA</p>
8.	Original Application No. 258/2015	<p>Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi</p>	<p>Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16</p>
9.	Original Application No. 318/2015	<p>Devender Singh Vs. The Chief Secretary & Ors.</p>	<p>Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12</p>
10.	Original Application No. 378/2015	<p>Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.</p>	<p>Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8</p>
11.	Original Application No. 556/2015 (M.A. No. 1324/2015 & M.A No. 866/2016)	<p>Fatehlal Vs. State of Rajasthan & Ors.</p>	<p>Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Adv. for R-6</p>
12.	Execution Application No. 16/2016 IN O.A. No. 270/2013	<p>K. C. Bhargava & Anr. Vs. Union of India & Ors.</p>	<p>Mr. Prafulla Kumar Behera, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv.</p>
13.	Original Application No. 38/2016	<p>Shailesh Singh Vs. State of UP & Ors.</p>	<p>Mr. Sudeep Day, Adv. with Mr. Shailesh Singh, Applicant in person Ms. Nida Khan, Adv. for R-1 Mr. Abhimanyu Mahajan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. B. V. Niren, Adv.</p>

			Mr. Atin Shankar Rastogi, Adv. for MoEF Mr. S. Wasim A. Qadri, Adv.
14.	Original Application No. 187/2016 (M.A. No. 352/2016)	Mahaveer Singh Rajpurohit & Anr. Vs. State of Rajasthan	Mr. Rishabh Sancheti, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for R-1
15.	Original Application No. 204/2016 (M.A. No. 819/2016 & M.A. No. 820/2016)	Satpal & Ors. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4, 5 & 7

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

**Date : 31st August, 2016
Time : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 187/2016 (M.A No. 352/2016)	Mahaveer Singh Rajpurohit & Anr. Vs State of Rajasthan	Mr. Rishabh Sancheti, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv.
2.	Original Application No. 204/2016	Satpal & Ors. Vs State of Haryana & Ors.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B.V. Niren, Adv.